NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

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PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S)

: C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S)

: M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

: 397/398, 402, 403

S.No. Name (in Capital)

Represented by

Signature

ORDER

Matter is called. No representation on behalf of both the parties. Matter is adjourned for the appearance of both the parties failing which appropriate order will be passed. Put up on 28.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)